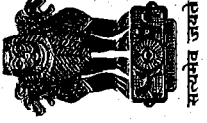


हिमबिंदु मुदुम्बई, आई ए एंड ए एस  
संयुक्त सचिव ( प्रशा. )

HIMABINDU MUDUMBAI, IA & AS  
Joint Secretary (Admn.)

Tel. No. 23092262



भारत सरकार  
Government of India  
वित्त मंत्रालय  
Ministry of Finance

राजस्व विभाग

Department of Revenue  
Central Board of Indirect Taxes & Customs  
North Block, New Delhi-110001

F.No.C-18013/25/2009-Ad.IIIB

Dated the January '2021

Dear all

Please refer to Board's letter of even no. dated 22.12.2020 on collection of statistics regarding court cases related to/falling under the purview of Order dated 19.07.2011 of High Court in Madras.

2. While response is still awaited from majority of CCAs, examination of reports received so far revealed that most of the CCAs/Zones/Commissionerates seem to have misconceived Board's letter dated 22.12.2020 and did not furnish reports properly. Instead, they furnished the details of court cases which have not even been asked for/ do not fall under the purview of order dated 19.07.2011 with specific directions under operative para of the respective order. Most of the reports have not been routed through/furnished through the respective CCAs, while Board's letter dated 22.12.2020 categorically directs the CCAs to ascertain the information from the zonal units/Commissionerates under their authority and furnish consolidated information to the Board.

3. Hence the CCAs are requested to ensure that a proper and appropriate action is taken on Board's letter dated 22.12.2020 and the requisite report submitted to Board by **25.01.2021** positively, so that a view can be taken on all such cases which falls under the purview of order dated 19.07.2011 at the earliest.

With regards,

Yours sincerely,

*Binderu*  
19.1.21  
(Himabindu Mudumbai)

Cadre Controlling Authorities, CBIC